

ACT No. XIX OF 1866.

PASSED BY THE GOVERNOR-GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor-General on the 24th March 1866).

*An Act to enhance the price of Salt manufactured and sold under the orders of the Governor of the Presidency of Fort Saint George in Council.*

WHEREAS it is expedient to enhance the price of Salt manufactured and sold under the orders of the Governor of the Presidency of Fort Saint George in Council for consumption in that Presidency ; It is enacted as follows :—

Preamble.

I. Section XLIII of Act No. VI of 1844 is hereby repealed, and in lieu thereof the following Section shall be substituted (that is to say) :—

New Section substituted for Section 43 of Act No. VI of 1844.

XLIII. The price to be paid to the Government of the Presidency of Fort Saint George, for Salt manufactured and sold under the orders of the Governor of the Presidency in Council for consumption within the Territories subordinate to the same Presidency shall, from and after the passing of this Act, be one Rupee and eleven annas for every three thousand two hundred tolahs weight of Salt.

This Act to be read with Act No. VI of 1844.

2. This Act shall be read with, and taken as part of, Act No. VI of 1844.

PRICE TWO ANNAS.